

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2635
ANSWERED ON 19/12/2023**

APPLICATION FOR NEW PHASE OF PMAY-G

2635. SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of poor people who have been provided pucca houses under the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) during each of the last four years;**
- (b) the details of the houses allotted under the Yojana during the said period, State/UT-wise including Jharkhand;**
- (c) whether the Government has completed its target in each State/UT including Jharkhand, if so, the details thereof and if not, the reasons therefor;**
- (d) whether the Government is going to start the process of inviting applications for a new phase of PMAY-G for the year 2023-24 particularly in Jharkhand; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a) & (b) The State/UT-wise details of houses sanctioned to eligible beneficiaries under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) during each of the last four years (i.e FY 2019-20, 2020-21, 2021-22 and 2022-23) is given in Annexure-I.

(c) Out of the overall target of 2.95 crore houses under the PMAY-G, a target of 2.95 crore houses have been allocated to States/Union Territories (UTs) to date, out of which, more than 2.94 crore houses have been sanctioned to beneficiaries by various States/UTs and 2.51 crore houses have been completed as on 13.12.2023. The details of

houses sanctioned and completed against targets allocated in the States/UTs, including Jharkhand, are given in Annexure II.

(d) & (e) No application from households is required under PMAY-G as the beneficiaries are identified from the Permanent Wait List (PWL) of PMAY-G based on SECC 2011 and finalised Awaas+, 2018 list. At present there is no proposal under consideration by the Ministry for starting the next phase of PMAY-G beyond March 2024.

STATEMENT IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 2635 TO BE ANSWERED ON 19.12.2023 REGARDING “APPLICATION FOR NEW PHASE OF PMAY-G”

State/UT-wise details of the number of houses sanctioned under PMAY-G in the country during each of the last four years i.e. from the financial year 2019-20 to 2022-23

S. No.	Name of State / UT	House Sanctioned by the States /UTs (units in Nos.)			
		2019-20	2020-21	2021-22	2022-23
1	Andaman And Nicobar	244	400	0	257
2	Andhra Pradesh	0	0	1,78,910	0
3	Arunachal Pradesh	7,456	11,892	5,669	0
4	Assam	228043	2,75,980	10,83,074	0
5	Bihar	12,89,051	2,41,596	10,02,002	0
6	Chhattisgarh	1,51,098	1,57,811	0	78,998
7	Dadra And Nagar Haveli And Daman And Diu	0	0	1,120	0
8	Goa	0	0	0	0
9	Gujarat	1,05,643	1,02,806	23,495	1,68,957
10	Haryana	0	701	7,750	0
11	Himachal Pradesh	871	3,893	3,498	0
12	Jammu And Kashmir	54,044	48,303	62,575	0
13	Jharkhand	3,21,558	3,47,004	3,95,269	0
14	Karnataka	38,207	2	79,777	0
15	Kerala	0	0	13,102	0
16	Ladakh	1,428	452	0	0
17	Lakshadweep	0	0	0	0
18	Madhya Pradesh	5,99,681	6,24,259	11,49,407	0
19	Maharashtra	3,06,758	2,68,886	3,69,996	0
20	Manipur	8,848	15,437	10,850	0
21	Meghalaya	17,153	24,219	16,557	0
22	Mizoram	1,500	5,432	6,976	0
23	Nagaland	5,900	7,894	4,899	0
24	Odisha	6,56,975	1,88,563	7,92,111	97,391
25	Punjab	9,993	0	15,832	0
26	Rajasthan	4,44,395	1,95,661	3,93,763	0
27	Sikkim	0	253	69	0
28	Tamil Nadu	1,73,127	0	2,57,140	0
29	Tripura	23,692	0	2,12,380	73
30	Uttar Pradesh	1,71,583	7,32,498	4,33,243	8,58,351
31	Uttarakhand	0	13,199	3,008	17,949
32	West Bengal	10,25,946	8,90,567	1,59,357	11,01,731
Total		56,43,194	41,57,708	66,81,829	23,23,707

STATEMENT IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 2635 ANSWERED ON 19.12.2023 REGARDING “APPLICATION FOR NEW PHASE OF PMAY-G”.

The State/UT-wise targets allocated, sanctions given to beneficiaries by States/UTs, and houses completed are given as under:-

S. No.	Name of the State/UT	Targets allocated by Ministry	Houses Sanctioned by States/UTs	Houses Completed
1	Arunachal Pradesh	36,226	36,222	26,044
2	Assam	19,79,219	19,75,993	16,92,785
3	Bihar	37,01,982	37,01,701	36,41,021
4	Chhattisgarh	11,76,142	11,76,142	9,33,062
5	Goa	257	257	223
6	Gujarat	6,05,238	6,04,521	4,96,230
7	Haryana	29,422	29,404	28,093
8	Himachal Pradesh	29,252	25,321	14,939
9	Jammu And Kashmir	3,41,709	3,37,586	1,91,260
10	Jharkhand	15,92,289	15,92,187	15,57,227
11	Kerala	35,176	35,169	32,551
12	Madhya Pradesh	38,00,548	38,00,528	36,29,141
13	Maharashtra	13,85,606	13,80,270	12,01,582
14	Manipur	1,04,896	1,01,095	30,482
15	Meghalaya	1,88,370	1,88,338	43,639
16	Mizoram	29,967	29,967	8,278
17	Nagaland	49,048	48,830	9,327
18	Odisha	27,32,041	27,27,427	19,43,259
19	Punjab	40,226	39,829	35,584
20	Rajasthan	17,18,472	17,18,360	16,78,131
21	Sikkim	1,409	1,400	1,262
22	Tamil Nadu	7,79,851	7,56,702	5,85,185
23	Tripura	3,77,196	3,77,087	3,04,601
24	Uttar Pradesh	36,15,115	36,14,080	33,86,756
25	Uttarakhand	71,022	69,372	42,547
26	West Bengal	45,69,809	45,69,643	34,09,946
27	Andaman And Nicobar	3,424	3,424	1,223
28	Dadra And Nagar Haveli And Daman And Diu	11,738	11,436	3,801
29	Lakshadweep	45	53	45
30	Andhra Pradesh	2,46,430	2,46,430	63,556
31	Karnataka	2,44,845	2,41,973	1,20,523
32	Ladakh	3,030	3,012	2,136
Total		2,95,00,000	2,94,43,759	2,51,14,439